## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30

AM	
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.19/230/HDB/2018
NAME OF THE COMPANY	TEP Solar India Pvt Limited
NAME OF THE PETITIONER(S)	Peddamandadi Solar Pvt Limited & Veltoor Solar Pvt Ltd
NAME OF THE RESPONDENT(S)	TEP Solar India Pvt Limited
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Councel(s)	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	Designation	2	

## **ORDER**

Heard Mr.D.V.M.Gopal, Learned Counsel for the Petitioner. Sought permission for News Paper Advertisement in Nava Telangana Daily and Business Standard Daily. Post the case on 22.03.2018.

Member (Tech)

Member (Judl)

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